

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 1948  
ANSWERED ON 01/08/2023**

**ASSISTANCE UNDER SVEP**

**1948. SHRIMATI VEENA DEVI:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Start-up Village Entrepreneurship Programme (SVEP) is being implemented in Bihar and if so, the details thereof and if not, the reasons therefor;**
- (b) the number of village entrepreneurship who have been provided assistance for setting up of local enterprise along with the details of employment generated thereunder, district-wise particularly in Vaishali and Muzaffarpur districts;**
- (c) whether any new scheme has been implemented/proposed in the cooperative sector in Vaishali district of Bihar and if so, the details thereof; and**
- (d) whether any separate scheme is proposed to benefit the rural areas and if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)**

**a): Yes Sir, Start-up Village Entrepreneurship Programme (SVEP) is being implemented in Bihar since July, 2016. As on date, 22 SVEP blocks have been approved in Bihar. The details of Districts and blocks approved under SVEP is placed at Annexure-I.**

**(b): The number of enterprises supported under SVEP along with the details of employment generated, district-wise particularly in Vaishali and Muzaffarpur districts of Bihar is placed at Annexure-II.**

**(c): The details of the schemes being implemented/proposed in the cooperative sector across the country including Vaishali district of Bihar are as follows:**

**i) Computerization of PACS Project:**The Centrally sponsored project for Computerization of 63,000 functional Primary Agricultural Credit Societies (PACS)/ Large Area Multi-Purpose Cooperative Societies (LAMPS) / Farmers Service Societies (FSS) across the country with a total financial outlay of Rs. 2,516 crores is under implementation. Proposals for computerization of 60,685 PACS received from 28 States and Union Territories, including 4,495 PACS from Bihar, have been sanctioned.

**ii) World's Largest Grain Storage Plan in Cooperative Sector:**The Government of India, on 31.05.2023, has approved the "World's Largest Grain Storage Plan in Cooperative Sector", to be rolled out as a Pilot Project. The Plan entails creation of various agri infrastructure at PACS level, including warehouses, custom hiring centers, processing units, Fair Price Shops, etc. by leveraging the 'whole-of-Government' approach.

**iii) Establishing two lakh new multipurpose PACS or primary Dairy/ Fishery Cooperative Societies:** The Government, on 15.02.2023, has approved the plan for establishing two lakh new multipurpose PACS or primary Dairy/ Fishery Cooperative Societies, covering all the Panchayats/ villages in the country in the next five years, with the support of NABARD, National Dairy Development Board (NDDB) and National Fishery Development Board (NFDB).

**(d): No Sir. There is no such proposal for separate scheme for benefit of rural areas.**

**Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question No. 1948 to be answered on 01.08.2023 regarding “Assistance under SVEP”**

**The details of approved Districts and Blocks under SVEP in Bihar:**

<b>No.</b>	<b>District</b>	<b>Block</b>
<b>1</b>	<b>Begusarai</b>	<b>Barauni</b>
<b>2</b>	<b>Bhagalpur</b>	<b>Jagdishpur</b>
<b>3</b>	<b>Bhagalpur</b>	<b>Kharik</b>
<b>4</b>	<b>Darbhanga</b>	<b>Bahadurpur</b>
<b>5</b>	<b>Gaya</b>	<b>Barachatti</b>
<b>6</b>	<b>Gaya</b>	<b>Bodh Gaya</b>
<b>7</b>	<b>Gaya</b>	<b>Dobhi</b>
<b>8</b>	<b>Gaya</b>	<b>Mohanpur</b>
<b>9</b>	<b>Khagaria</b>	<b>Khagaria</b>
<b>10</b>	<b>Madhubani</b>	<b>Pandaul</b>
<b>11</b>	<b>Madhubani</b>	<b>Rajnagar</b>
<b>12</b>	<b>Munger</b>	<b>Kharagpur</b>
<b>13</b>	<b>Muzaffarpur</b>	<b>Bochaha</b>
<b>14</b>	<b>Muzaffarpur</b>	<b>DholiMoraul</b>
<b>15</b>	<b>Muzaffarpur</b>	<b>Musahri</b>
<b>16</b>	<b>Nalanda</b>	<b>Biharsharif</b>
<b>17</b>	<b>Nawada</b>	<b>Nawada</b>
<b>18</b>	<b>Patna</b>	<b>Bihta</b>
<b>19</b>	<b>Patna</b>	<b>Dhanarua</b>
<b>20</b>	<b>PurbiChamparan</b>	<b>Chakia-Pipra</b>
<b>21</b>	<b>Vaishali</b>	<b>Jandaha</b>
<b>22</b>	<b>Vaishali</b>	<b>Mahua</b>

**Annexure-II referred in reply to part (b) of Lok Sabha Unstarred Question No. 1948 to be answered on 01.08.2023 regarding “Assistance under SVEP”**

**The details of no. of enterprises supported and approximate employment generated:**

<b>S.No.</b>	<b>District</b>	<b>No. of enterprises supported</b>	<b>Approximate employment generated</b>
<b>1</b>	<b>Muzaffarpur</b>	<b>6575</b>	<b>13610</b>
<b>2</b>	<b>Vaishali</b>	<b>1885</b>	<b>3901</b>
<b>3</b>	<b>Begusarai</b>	<b>0</b>	<b>0</b>
<b>4</b>	<b>Bhagalpur</b>	<b>1,521</b>	<b>3148</b>
<b>5</b>	<b>Darbhanga</b>	<b>0</b>	<b>0</b>
<b>6</b>	<b>Gaya</b>	<b>5701</b>	<b>11801</b>
<b>7</b>	<b>Khagaria</b>	<b>0</b>	<b>0</b>
<b>8</b>	<b>Madhubani</b>	<b>1543</b>	<b>3194</b>
<b>9</b>	<b>Munger</b>	<b>0</b>	<b>0</b>
<b>10</b>	<b>Nalanda</b>	<b>1179</b>	<b>2441</b>
<b>11</b>	<b>Nawada</b>	<b>0</b>	<b>0</b>
<b>12</b>	<b>Patna</b>	<b>4026</b>	<b>8334</b>
<b>13</b>	<b>PurbiChampanan</b>	<b>0</b>	<b>0</b>

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